

FORM G (REISSUE)**INVITATION FOR EXPRESSION OF INTEREST FOR
SUDRADH CONSTRUCTION PRIVATE LIMITED**

(Under regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Sudradh Constructions Pvt Ltd PAN- AABCS4595E CIN: U99999MH1992PTC066316
2.	Address of the registered office Other address	204, Chandra Mahal, Room No. 23, 2nd Floor, Thakurdwar, Mumbai Maharashtra 400002 231-233, Big Splash, Sector 17, Vashi, Navi Mumbai - 400703
3.	URL of website	https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/
4.	Details of place where majority of fixed assets are located	Majority of assets situated at Rajkamal Bay Side Co-operative Housing Society Limited, situated at Plot No. 28, Sector 15, CBD, Belapur, Navi Mumbai 400614.
5.	Installed capacity of main products/ services	Company is not operational since long (Project already completed)
6.	Quantity and value of main products/ services sold in last financial year	Total Income of Rs.6.35 Lakhs as mentioned in the Audited Profit & Loss Statement of Financial Year 2023-2024.
7.	Number of employees/ workmen	Nil (Company is not operational as of now)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/ OR email at – sudradhconstructionprivatelimi@gmail.com

Handwritten signature



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/ OR email at – sudradhconstructionprivatelimi@gmail.com
10.	Last date for receipt of expression of interest	05.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	15.04.2025
12.	Last date for submission of objections to provisional list	20.04.2025
13.	Date of issue of final list of prospective resolution applicants	30.04.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.05.2025
15.	Last date for submission of resolution plan	04.06.2025
16.	Process email id to submit EOI	sudradhconstructionprivatelimi@gmail.com

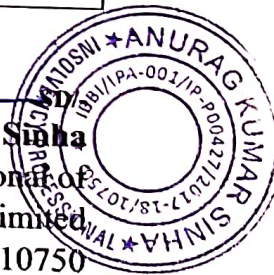
Anurag Kumar Sinha
Anurag Kumar Sinha

Resolution Professional of

Sudradh Constructions Private Limited

Reg. No.: IBBI/IPA-001/IP-P00427/2017-18/10750

Email: sudradhconstructionprivatelimi@gmail.com



Date: 15-03-2025

Place: Mumbai